

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-108/2011(Pt.)/424/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Registrar,
Gauhati high Court,
Kohima Bench, Kohima.

Dated Guwahati, 28th January, 2022.

Sub:- Casual leave.

Ref:- Your note dated 27.01.2022

Sir,

With reference to the above, I am directed to inform you that Shri Inalo Zhimomi, Principal District & Sessions Judge, Dimapur, Nagaland, has been granted **casual leave for two days on 27.01.2022 and 28.01.2022.**

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo No. **HC.VII-108/2011(Pt.)/425-426/**. dtd. ---, 28-01-2022
Copy to:

1. Shri Inalo Zhimomi, Principal District & Sessions Judge, Dimapur, Nagaland .
2. The Project Manager, Gauhati High Court, Guwahati.

JT.REGISTRAR (VIGILANCE)

Pda